CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.



O.A. NO. 1146/93

N ew Delhi this the 3rd Day of December, 1993.

Hon'ble Sh. J.P. Sharma, Member(J) Hon'ble Sh. B.K. Singh, Member(A)

Shri W.F.B. Patil, S/o Sh. E.L.B. Patil, R/o Qtr.No.43/12, Type III), CVD Line, Delhi Cantt-10.

Petitioner

(None present)

versus

- Union of India through the Secretary, Ministry of Defence, South Block, New Delhi.
- Director General EME, Army Head quarters, New Delhi-11.
- Officer Commanding, Vehicle Depot Workshop, EME, Delhi Cantt-10.
- Station Commander, Station Headquarters, Delhi Cantt-10.

Respondents

(None present)

Order(Oral)
Delivered by Hon'ble Sh. J.P. Sharma, Member(A)

The case has been taken in the revised list. No one is present on behalf of either party. The case is dismissed in default and non-prosecution.

(B.K. SINGH) MEMBER(A) (J.P. SHARMA) MEMBER(J)